

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R. P. No. 10 of 2013 in  
APPEAL No. 66 of 2012**

**Dated : 10<sup>th</sup> September, 2013**

**In the matter of:**

<b>Chhattisgarh Biomass Energy Dev. Asson.</b>	<b>....Appellant(s)</b>
<b>Versus</b>	
<b>Chhattisgarh State Elec. Reg. Comm. &amp; Ors.</b>	<b>...Respondent (s)</b>
<b>Chhattisgarh State Power Dis. Co. ltd.</b>	<b>..Review Petitioner/R.2</b>

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **27.09.2013.**

**COURT MASTER**